

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED 7-12-2001.

The applicant who was working as Extra Departmental Branch Post Master, Kadadiha BO, Keonjhar and retired in the meantime, has filed the present Original Application for a direction to the Respondents to correct the date of birth of applicant on the basis of his transfer certificate filed at Annexure-A/1. Heard Shri S.C. Mishra, learned counsel for the applicant and Shri A.K. Bose, learned Senior Standing Counsel for the Departmental Respondents. During the course of hearing, learned counsel for the applicant submitted that he wants to make a detailed representation before the authorities for consideration of the same in accordance with law. In view of the specific submission made by learned counsel for the applicant and also on hearing the submissions made by Mr. Bose, Learned Senior Standing Counsel for the Deptt. without expressing any opinion on the merits of this case, at this stage, the applicant is directed to make a detailed representation to the authorities highlighting all his grievances within a period of two weeks from today and in case such a representation is filed, the Departmental Respondents are directed to consider and dispose of the same in accordance with law within a period of two months thereafter.

With the above observations and directions, the OA is disposed of. No costs.


(NITYANANDA PRUSTY)
MEMBER (JUDICIAL)

KNM/CM.

Four copies of final order dt. 7.12.2001 issued to counsel for both sides.

11-12-2001
DR

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